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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11521/2023 & CM APPL. 44880/2023

DARSHAN SINGH

..... Petitioner

Through: Mr.R. H. A. Sikander and Mr.Jatin  
Bhatt, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Gagan Kumar SPC with Mr.Kapil  
Dev GP and Ms. Nishtha Kaura,  
Advocate  
Mr.Aditya Singla, Ms.Sakshi Gupta,  
Mr.Raghav Bakshi, and Mr.Ritwik  
Saha, Advocates for R-2

**CORAM:**

**HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

**ORDER**

**01.04.2024**

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Arguments heard in part.

List for further arguments on 3<sup>rd</sup> May, 2024 at 2.15 P.M. in the  
category of "*Part-heard.*"

Interim order, if any, to continue till then.

**CHANDRA DHARI SINGH, J**

**APRIL 1, 2024**

dy/ryp

*Click here to check corrigendum, if any*